

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 28312/2017

RAJA RAM SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and IA No.108222/2017-EXEMPTION FROM FILING O.T.)

Date : 09-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Sunita Pandit, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 4 have been served but no one has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
09.1.2018

rd